

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.(IB) 3991/(MB)/2018

CORAM:

SHRI V. P. SINGH

MEMBER (J)

SHRI RAJESH SHARMA

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 14.10.2019

NAME OF THE PARTIES: Discovery Enterprises

V/s

Anirudh Civil Engineers & Contractors Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code 2016.

ORDER

124. **C.P.(IB)-3991/(MB)/2018**

Heard the argument of the Ld. Counsel for the parties.

This Company Petition is admitted. Detailed judgement later on.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
V. P. SINGH
Member (Judicial)